

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.01.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 239 of 2020	Neeraj Gupta & Anr. Vs. A-1 Equipments (P) Ltd. & Ors.	Sumit K. Batra	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Chandra Shekhar Yadav-R1 Vinod Chaurasia-R2 Yogesh Kumar Gupta-IRP
3.	Comp. App. (AT) (Ins) No. 634 of 2020	RNY Healthcare Services Pvt. Ltd. Vs. Bourn Hall International India Pvt. Ltd. & Anr.	Rakesh Kumar	Gautam Singh-R1 & R2
4.	Comp. App. (AT) (Ins) No. 819 of 2020	Amit Airy Vs. C & S Electric Ltd. & Anr.	Nakul Jain	Rahul Malhotra-R1 Mansij Arya-R2 AjitWagh-RP
5.	Comp. App. (AT) (Ins) No. 925 of 2020	Shyson Thomas Vs. Madhugiri Venkatarayappa Sudarshan & Anr.	D. Abhinav Rao	Rajesh Gautam-R1 & R2
6.	Comp. App. (AT) (Ins) No. 930 of 2020	Nitin Garg Vs. State Bank of India & Ors.	Iswar Mohapatra	Meera Murali-R1 Kunal Godhwani-R2 Dinkar Singh-R3
7.	Comp. App. (AT) (Ins) No. 932 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Shri Shyam Sundar Rathi & Anr.	R.P. Agarwal	Shyam Sunder Rathi- R1 Dhananjay Kumar- R2
8.	Comp. App. (AT) No. 54 of 2020	AI- Sami Agro Products Pvt. Ltd. & Ors. Vs. Duan Hongli & Anr.	Aaditya A. Pande	

9.	Comp. App (AT) No. 168 of 2020	Pradhyuman Kumar Dwarkadas Patel Vs. Bhupendra Dwarkadas Patel	Natasha Dhuman	Varsha Banerjee-R1 to R12 & R15
10.	Comp. App. (AT) No. 178 of 2020	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Chandrakant Agarwal & Ors. With	D. Abhinav Rao	
11.	Comp. App. (AT) No. 179 of 2020	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Chandrakant Agarwal & Ors.	D. Abhinav Rao	
12.	Comp. App. (AT) No. 238 of 2020	Mohindra Kumar Setia & Anr. Vs. Satguru Buildwell Pvt. Ltd.	Amol Vyas	

For Hearing

13.	Comp. App. (AT) (Ins) No. 590 of 2020	Bank of India & Ors. Vs. Ferro Alloys Corporation Ltd. Through Bhuban Madan	Sudhir Bisla	Malak Bhatt Abhinav Vasisht-R1
14.	Comp. App (AT) No. 184 of 2019	M. Appayya& Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Dhruv Gupta
15.	Comp. App. (AT) No. 325 of 2019	Shankar Sundaram Vs. Amalgamations Ltd. & Ors. With	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram- R-4, 5, & 6
16.	Comp. App. (AT) No. 328 of 2019	Shankar Sundaram Vs. Amalgamations Ltd (P) & Ors.	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram- R-4, 5, & 6

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar